

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

26

C.P No. 1225/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: Kandla Cargo Handlers

V/s.

Regal Shipping & Marine Services Pvt.LTd
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
26	Shahbaz Irani	Advocate (if Corporate Debtor)	

ORDER

CP No.1225/ I&BP/NCLT/MB/MAH/2017

None present on the Petitioner side. Corporate Counsel is present.

The matter is coming for the first time for hearing.

List this matter on 8.8.2017 with a direction to the Petitioner to remain present on the next date of hearing, failing which this Petition will be dismissed on the next date of hearing.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)